COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 81 OF 2017

Dated: 14th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NHPC Ltd. Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Sachin Datta, Sr. Adv.

Mr. Rajiv Shankar Dvivedi Mr. Shushant K.Sarkar

Mr. A.K.Pandey, Chief Engineer

Mr. J.K.Jha

Counsel for the Respondent(s): Mr. M.G.Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal,

Mr. Shubham Arya for R-1 Ms. Suparna Srivastava Ms. Sanjana Dua for R-2 Ms. Puja Priyadarshini

Ms. Aparajita Upadhyay for R-3 Mr. Sethu Ramalingam for R-4

<u>ORDER</u>

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent No. 1 submitted that they may be permitted to file their written submissions in the matter. Submissions made by the learned counsel appearing for the appellant and respondents, at supra, place on record.

The learned counsel appearing for the Appellant and learned counsel appearing for the Respondent are permitted to file their written submissions on or before 16.01.2018, after duly serving copy to the learned counsel appearing for the opposite sides.

List the matter for hearing on <u>24.01.2018</u> as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil)
Judicial Member